

High Court of Jammu and Kashmir at Jammu

ORDER

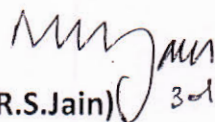
No: 1180

Dated: 30-1-17

Consequent upon the retirement on superannuation of Hon'ble Mr. Justice Muzaffar Hussain Attar, the Administrative Districts allotted to His Lordship vide High Court Order No.699 dated 23.09.2016 are now allotted to following Hon'ble Judges w.e.f. 30.01.2017, in addition to the already allotted Districts:-

S.No.	Name of the Hon'ble Judge	District
1.	Hon'ble Shri Justice Ramalingam Sudhakar	Reasi
2.	Hon'ble Shri Justice Mohammad Yaqoob Mir	Shopian
3.	Hon'ble Shri Justice Ali Mohammad Magrey	Anantnag

By Order

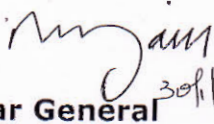

(R.S.Jain) 30/1/17

Registrar General

No:- 28885-930/95 Dated:- 20-1-2017

Copy to the :-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Chief Justice /Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... For information.
5. All District and Sessions Judges, with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
6. Incharge NIC, for uploading the same on website.
..... for information and necessary compliance.


Registrar General 30/1/17

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER


No:- 699

Dated: 23-9-2016

In suppression of all the earlier orders issued by this Registry, the following Hon'ble Judges of the High Court of Jammu and Kashmir are, with effect from today the 23rd of September, 2016, appointed as Administrative Judges for the Districts shown against each of them:-

S.No	Name of the Hon'ble Judges	District/Tribunal/Forum
1	Hon'ble Mr Justice Ramalingam Sudhakar	Jammu, Bandipora, Ganderbal MACT Jammu, Divisional Consumer Forum Jammu, Special Tribunal (Revenue) Jammu, Labour Court and Industrial Tribunal and Sales Tax Tribunal
2	Hon'ble Mr Justice Mohammad Yaqoob Mir	Srinagar, Samba, Pulwama MACT Srinagar, Divisional Consumer Forum Srinagar, Special Tribunal (Revenue) Srinagar and One Man Forest Authority.
3	Hon'ble Mr Justice Muzaffar Hussain Attar	Anantnag, Shopian and Reasi
4	Hon'ble Mr Justice Alok Aradhe	Udhampur, Kulgam and Poonch
5	Hon'ble Mr Justice Ali Mohammad Magrey	Baramulla and Doda
6	Hon'ble Mr Justice Dhiraj Singh Thakur	Ramban and Budgam
7	Hon'ble Mr Justice Tash Rabstan	Rajouri and Leh
8	Hon'ble Mr Justice Janak Raj Kotwal	Kathua and Kupwara
9	Hon'ble Mr Justice B.S. Walia	Kishtwar and Kargil

By Order


(Ashok Kumar Koul)
Registrar General 23.09.16

No: 19553-98/9.S Dated: 23-9-2016


Copy of above forwarded to the :-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble the Chief Justice / Hon'ble Mr. Justice _____

..... for information of His Lordship

4. Registrar Vigilance, High Court of J&K, Srinagar.

5. Registrar Judicial, High Court of J&K Jammu/Srinagar.
..... for information.
6. All District & Sessions Judges, with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
7. Presiding Officer/Member, J&K Special Tribunal, Jammu/ Srinagar.
8. President, Divisional Consumer Forum, Jammu/Srinagar.
9. Presiding Officer, MACT, Jammu /Srinagar.
10. Judicial Member, J&K, Sales Tax Tribunal, Srinagar.
11. One Man Forest Authority, Srinagar.
12. Presiding Officer Industrial Tribunal Labour Court.
.....For information.
10. Incharge NIC, for uploading the same on website.
11. Office file.


Registrar General

23.09.16.